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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT): Madam, on behalf of Shri Sharad Pawar, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Food Technology Entrepreneurship and Management, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Food Technology Entrepreneurship and Management, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4326/15/11)

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): Madam, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Civil Aviation for the year 2011-2012.

(Placed in Library, See No. LT 4327/15/11)

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4328/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, Delhi, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4329/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Kalakshetra Foundation, Chennai, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kalakshetra Foundation, Chennai, for the year 2009-2010.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4330/15/11)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lalit Kala Akademi, New Delhi, for the year 2009-2010.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4331/15/11)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the West Zone Cultural Centre, Udaipur, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the West Zone Cultural Centre, Udaipur, for the year 2009-2010.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4332/15/11)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2009-2010.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 4333/15/11)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tibetan Studies, Sarnath, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Tibetan Studies, Sarnath, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tibetan Studies, Sarnath, for the year 2009-2010.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 4334/15/11)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 2009-2010.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 4335/15/11)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2009-2010.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 4336/15/11)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2009-2010.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 4337/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Biodiversity Authority, Chennai, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Biodiversity Authority, Chennai, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4338/15/11)

(3) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (3) of Section 3 of the Environment (Protection) Act, 1986:-

- (i) S.O. 2780(E) published in Gazette of India dated 12th November, 2010, making certain amendments in the Notification No. S.O. 49(E) dated 8th January, 2008.
- (ii) S.O. 255(E) published in Gazette of India dated 7th February, 2011, constituting the State Environment Impact Assessment Authority, Bihar.
- (iii) S.O. 254(E) published in Gazette of India dated 7th February, 2011, constituting the State Environment Impact Assessment Authority, Punjab.
- (iv) S.O. 2646(E) published in Gazette of India dated 26th October, 2010, constituting the State Level Environment Impact Assessment Authority, Andhra Pradesh.
- (v) S.O. 2551(E) published in Gazette of India dated 13th October, 2010, constituting the State Level Environment Impact Assessment Authority, Uttar Pradesh.
- (vi) S.O. 2402(E) published in Gazette of India dated 4th October, 2010, constituting the State Level Environment Impact Assessment Authority, Karnataka.
- (vii) S.O. 1803(E) published in Gazette of India dated 23rd July, 2010, constituting the State Level Environment Impact Assessment Authority, Gujarat.
- (viii) S.O. 1333(E) published in Gazette of India dated 7th June, 2010, constituting the State Level Environment Impact Assessment Authority, West Bengal.

(Placed in Library, See No. LT 4339/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 52 of the Legal Metrology Act, 2009:-

- (1) The Legal Metrology (National Standards) Rules, 2011, published in Notification No. S.O. 211(E) in Gazette of India dated 1st February, 2011.
- (2) The Indian Institute of Legal Metrology Rules, 2011, published in Notification No. G.S.R. 76(E) in Gazette of India dated 9th February, 2011.
- (3) The Legal Metrology (Numeration) Amendment Rules, 2011, published in Notification No. G.S.R. 109(E) in Gazette of India dated the 25th February, 2011.
- (4) The Legal Metrology (Numeration) Rules, 2011, published in Notification No. G.S.R. 13(E) in Gazette of India dated 10th January, 2011.

(Placed in Library, See No. LT 4340/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2008-2009.

(ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4341/15/11)

- (3) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Drugs and Pharmaceuticals Limited for the year 2009-2010 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 4342/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Disaster Management Authority, New Delhi, for the year 2009-2010, under sub-section (1) of Section 70 of the Disaster Management Act, 2005 .

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Disaster Management Authority, New Delhi, for the year 2009-2010.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4343/15/11)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 1 of the Code of Criminal Procedure (Amendment) Act, 2008:-

(i) The Code of Criminal Procedure (Amendment) Act, 2008, published in Notification No. 6 in Gazette of India dated the 9th January, 2009.

(ii) S.O. 3313(E) published in Gazette of India dated 30th December, 2009, appointing the 31st day of December, 2009, as the date on which the provisions of the Code of Criminal Procedure (Amendment) Act, 2008, except Section 5, Section 6 and clause (b) of Section 21, shall come into force.

(iii) S.O. 2687(E) published in Gazette of India dated 30th December, 2009, appointing the 1st day of November, 2010, as the date on which the provisions of Section 5, Section 6 and clause (b) of Section 21 of the Code of Criminal Procedure (Amendment) Act, 2008, shall come into force.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item (i) of (3) above.

(Placed in Library, See No. LT 4344/15/11)

(5) A copy of the Notification No. S.O. 2216(E) (Hindi and English versions) published in Gazette of India dated 9th September, 2010, empowering the Assistant Commissioner of Police, to exercise and perform, in relation to the police sub-division under his charge, the powers and duties of an Executive Magistrate under Section 144 of the Code of Criminal Procedure, 1973, subject to the general control of the Commissioner of Police, Delhi under Section 71 of the Delhi Police Act, 1978.

(Placed in Library, See No. LT 4345/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): Madam, I beg to lay on the Table:-

(1) A copy of the Outcome Budget (Hindi and English versions) of the Department of Commerce, Ministry of Commerce and Industry for the year 2011-2012.

(Placed in Library, See No. LT 4346/15/11)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry for the year 2011-2012.

(Placed in Library, See No. LT 4347/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council, New Delhi, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Export Inspection Council, New Delhi, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Inspection Council, New Delhi, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4348/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Project Exports Promotion Council of India, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Project Exports Promotion Council of India, New Delhi, for the year 2009-2010.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4349/15/11)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Office of the Controller General of Patents, Designs, Trademarks and Geographical Indications, Mumbai, for the year 2009-2010.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Office of the

Controller General of Patents, Designs, Trademarks and Geographical Indications, Mumbai, for the year 2009-2010.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4350/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Madam, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Defence Services) Air Force and Navy (No. 32 of 2010-11)-Performance Audit of Indigenous Construction of Indian Naval Warships for the year ended March, 2010 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 4351/15/11)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (श्री अरुण यादव): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) कोस्टल एक्वाकल्चर अथॉरिटी, चेन्नई के वर्ष 2009-2010 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) कोस्टल एक्वाकल्चर अथॉरिटी, चेन्नई के वर्ष 2009-2010 के वार्षिक लेखाओं की प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन लेखा परीक्षा प्रतिवेदन।

(तीन) कोस्टल एक्वाकल्चर अथॉरिटी, चेन्नई के वर्ष 2009-2010 के कार्यकरण की सरकार द्वारा समीक्षा की प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 4352/15/11)

(3) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

(क) (एक) जम्मू एण्ड कश्मीर स्टेट एग्री इंडस्ट्रीज डेवलपमेंट कॉरपोरेशन लिमिटेड, श्रीनगर के वर्ष 1992-1993 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) जम्मू एण्ड कश्मीर स्टेट एग्री इंडस्ट्रीज डेवलपमेंट कॉरपोरेशन लिमिटेड, श्रीनगर के वर्ष 1992-1993 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 4353/15/11)

(ख) (एक) उड़ीसा एग्री इंडस्ट्रीज डेवलपमेंट कॉरपोरेशन लिमिटेड, भुवनेश्वर के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) उड़ीसा एग्री इंडस्ट्रीज डेवलपमेंट कॉरपोरेशन लिमिटेड, भुवनेश्वर का वर्ष 2007-2008 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 4354/15/11)

(ग) (एक) हिमाचल प्रदेश एग्री इंडस्ट्रीज डेवलपमेंट कॉरपोरेशन लिमिटेड, शिमला के वर्ष 2008-2009 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) हिमाचल प्रदेश एग्री इंडस्ट्रीज डेवलपमेंट कॉरपोरेशन लिमिटेड, शिमला का वर्ष 2008-2009 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(4) उपर्युक्त (3) में उल्लेखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाले तीन विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 4355/15/11)